

By E-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-314/1993/258/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Imtiaz Ali,
Special Judge, CBI, Assam
Additional Court No.II,
Chandmari, Guwahati-3.

Dated Guwahati, the 22nd January 2019.

Sub:- **Casual Leave with station leave permission.**

Ref:- Your letter No. SPL/CBI/Addl-II/125-2018/24 dtd. 18.01.2019.


Sir,

With reference to the above, I am directed to inform you that, your prayer Casual Leave for 1 (one) day on 24.01.2019 along with station leave permission from the morning of 23.01.2019 till the evening of 24.01.2019, has been granted/~~rejected~~.

The Special Judge, CBI, Addl. Court No. I, Guwahati and in her absence the Special Judge, CBI, Addl. Court No. III, Guwahati shall remain in-charge of your Court and Office during your absence on leave.

Yours faithfully,


JOINT REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-314/93/259-A, dated 22.01.19 

Copy to:

1. The Special Judge, CBI, Addl. Court No. I, Chandmari, Guwahati.
2. The Special Judge, CBI, Addl. Court No. III, Chandmari, Guwahati.


JOINT REGISTRAR (VIGILANCE)